Central Administrative Tribunal Frincipal Bench: New Delhi

CP 271/97 IN OA 1641/92

New Delhi this the 13th day of November 1997.



Hon'ble Dr Jose P. Verghese, Vice Chairman (3) Hon'ble Mr K.Muthukumar, Member (A)

Shri Ajay Kumar Singh R/o Village & P.O. Silohri Via Madora, District Chapra Bihar.

...Petitioner.

(By adocate: Mr S.K.Gupta)

Versus

Shri OM Prakash Divisional Railway Manager Northern Railway Moradabad (U.P.)

... Respondent.

(By advocate:Mr P.S.Mahendru)

ORDER (oral)

By Dr Jose P. Verghese, Vice Chairman (J)

It is stated that in pursuance of our order dated 20.5.97, appropriate orders of reinstatement have been passed in October 1997 and the petitioner has joined his post in the same month. Counsel for the applicant submits that since the order being passed is delayed for more than three months, we are inclined to dispose of this CP and discharge the notice subject to payment of Rs.100 to the petitioner.

(K.Muthukumar) Member (A)

(Dr.Jose P.Verghese) Vice Chairman (J)

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